

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-83/1994/1224/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti G. B. Changkakati.
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 12th March, 2019.

Sub:- **Restricted Holiday along with station leave permission.**

Ref:- Your letter No. FC.XII-3/2018/89/E, dtd. 11.03.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Restricted Holiday on 18.03.2019 along with station leave permission, by your allotted official car, at your own cost, w.e.f. the evening of 16.03.2019 till the morning of 19.03.2019, has been ~~granted/rejected~~.

The Counsellor, Family Court, Dhubri, will remain in-charge of your Court and Office in your absence on leave.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/1225/A, dated 12.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JOINT REGISTRAR (VIGILANCE)

Rolan